

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 977/2003

This the 21st day of April, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. M. Manuneethi Cholan
s/o late S. Marimuthu,
aged about 43 years,
Deputy Director Inspection,
Company Affairs, Chennai.

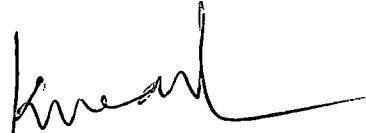
(By Advocate: Sh. K.N. Balgopal)

Versus

Union of India
(Through Secretary,
Ministry of Justice & Company Affairs,
Shastri Bhawan, New Delhi.

ORDER IN ORAL

OA is dismissed on the point of res judicata. At this stage, counsel for applicant seeks to withdraw the OA. However, he wants to file some comprehensive petition. He may do so, if law permits.


(KULDIP SINGH)
Member (J)